

DIVISION BENCH
COURT - I

S-9

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IBPP)/1(KB)2022
IA(I.B.C)/822(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	SHREEMATI FASHIONS PRIVATE LIMITED
UNDER SECTION	SECTION 54C (1)

Appearance(via video conference/physically)

For RP

Mr. Rahul Parasrampuria, Adv.

Ms. Saloni Agarwal, Adv.

ORDER

1. Ld. Counsel for the RP present.

IA(I.B.C)/822(KB)2024

2. This IA has been filed by the Liquidator for placing on record progress report at page 12. This IA is accompanied by an affidavit of Liquidator at page 9-12. Progress report is taken on record. Accordingly, this IA is **allowed and disposed of.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**